

2692IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

ITEM No. 1
C.P.(IB)-3299(MB)/2018

IN THE MATTER OF:

DVR Sekhar

.... Petitioner/Applicant

v.

Gammon India Ltd

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code

Order delivered on 16.06.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE. ACTG. PRESIDENT

SH. RAVIKUMAR DURAISAMY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

None

For the Respondent

None

ORDER

List the matter on **22.06.2021**.

Sd/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-
(RAVIKUMAR DURAISAMY)
MEMBER (TECHNICAL)

16.06.2021
Jagdish